

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 313 of 2013

Dated : 20th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharana Pratap Bagh Resident's Welfare
Association ... Appellant(s)**

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Gandhi

**Counsel for the Respondent (s): Mr. Raj Kumar Mehta
Ms. Ishita for R-1
Mr. Vaibhav Choudhary for R.2**

ORDER

The Representative of the Appellant is present.

We have heard the learned counsel for the Respondent also. Since the issue involved in this matter is very short, both the parties are directed to file their respective Written Submissions on or before 08.09.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **15.09.2014.**

**(Rakesh Nath)
Technical Member**
ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**